

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

.

**PETITION NUMBER** 

: CP/16/17

NAME OF THE PETITIONER(S)

: P. RANGASAMY +13

NAME OF THE RESPONDENT(S)

: M/S TALENT ALLOYS PVT LTD + 8

**SECTION** 

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

) G. V.MOHAN KUMAR

FOR RAMANTA SHANKAR

Course for Petitioner

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K.K. Shivashanmugam

K. S. Criri Prasath

K. Banupriya

counsel for 8th Respondent

d.hr

## **ORDER**

Proxy representing Counsel on record for petitioner present. Counsel for R8 present. The Registry has received an email communication from the petitioner stating that he could not attend before the Tribunal today due to cancellation of flights. It has been mentioned that they have sent notice to R4 & R5 but the proof has not been filed today. R4 & R5 called absent. For passing appropriate order, put up on 31.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)